

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
CA No. 45/JPR/2022
CP No. 13/241/JPR/2022
Under Section 241 of
Companies Act, 2013

In the matter of:

Devendra Kumar Agarwal & Ors.

...Petitioners

Versus

M/s Instaoffice Business Solutions Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Amol Vyas, Adv. Shyam Sunder Sharma, Adv.
For the Respondent	:	None appeared

ORDER

Heard Mr. Amol Vyas, Adv. along with Mr. Shyam Sunder Sharma, Adv. appearing on behalf of the Petitioners. None for the Respondents. List the matter 10.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024